



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Srinagar

Notification

Srinagar, the 24th of September, 2018

SRO 428 - In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of Doda till the municipal elections are over.

1. Dr.Khurshid Ahmed Mir, Chief Animal Husbandry Officer, Doda.
2. Sh. Mahesh kumar Thakur, DFO, Social Forestry, Doda.
3. Sh.Khalid Amin Mehta, DFO, Bhadarwah.
4. Sh.Mohd Ayaz Iqbal Mughal, District Education Planning Officer, Doda.
5. Sh.Mohinder Singh, Dy.Director Forest Protection Force, Doda.
6. Sh.Susheel Rattan Sharma, SDAO Pranoo, Tehsil Doda.
7. Dr. Arun Kumar, Assistant Professor, GDC, Thathri, District Doda.
8. Sh. Anoop Kumar (Jr.KAS), awaiting orders of posting, Distt. HQ Doda.
9. Dr.Javed Iqbal Rathir, STO, Doda Distt. Doda.
10. Sh.Tariq Parvez Qazi, CDPO, Doda.
11. Sh.Mohd Haroon Khan, Range Officer, Kuntwara, District Doda.
12. Sh.Javed Abdul Dev, Range Officer, Neru, District Doda.
13. Sh.Rahat Bashir, HDO Assar, District Doda.
14. Sh.Abid Hussain, HDO, Doda, District Doda.
15. Sh.Rakesh Kumar, Assistant Professor, GDC, Doda, District Doda.
16. Sh.Mohinder Singh Rana, SDO Gandoh (Bhalessa), District Doda.
17. Dr.Tariq Hussain, Vety.Asstt.Surgeon, Phigsoo, District Doda.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,

NO: LD (P) 94/5-Doda

Dated: -24 - 09 -2018

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate Doda.This is with reference to his letter No. 2432/DM/Doda, Dated 18-09-2018.

5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of L, J & PA (w.7.s.c).


24/9
(Khursheed Ahmad/Bhat)
Deputy Legal Remembrancer,